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Title : Bills passed by the Houses of Parliament during the First part of Seventh Session of 14th Lok Sabha and assented to by the President (Laid on the table).

SECRETARY-GENERAL Sir, I beg to lay on the Table the following 14 Bills passed by the Houses of Parliament during the First part of Seventh Session of Fourteenth Lok Sabha and assented to by the President since a report was last made to the House on the 17th February, 2006:-

- (1) The Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2006;
 - (2) The Cost and Works Accountants (Amendment) Bill, 2006;
 - (3) The Company Secretaries (Amendment) Bill, 2006;
 - (4) The Chartered Accountants (Amendment) Bill, 2006;
 - (5) The Appropriation (Railways) Vote on Account Bill, 2006
 - (6) The Appropriation (Railways) Bill, 2006
 - (7) The Appropriation (Railways) No.2 Bill, 2006
 - (8) The Appropriation Bill, 2006
 - (9) The Appropriation (No.2) Bill, 2006
 - (10) The Appropriation (Railways) No.3 Bill, 2006
 - (11) The Appropriation (No.3) Bill, 2006
 - (12) The National Commission for Minority Educational Institutions (Amendment) Bill, 2006
 - (13) The Petroleum and Natural Gas Regulatory Board Bill, 2006
 - (14) The Finance Bill, 2006
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